

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2199
ANSWERED ON:23.11.2010
DAMAGE OF CYCLE TRACK
Ray Shri Rudramadhab

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the cycle track constructed for conducting the Commonwealth Games has been damaged;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has worked out any plan to protect and maintain the sports infrastructure constructed/developed during the Commonwealth Games; and
- (d) if so, the details thereof alongwith the corrective measures likely to be taken for proper upkeep of sports complexes and equipment?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) & (b): Yes, Madam. Certain minor repairable damages to the track surface and to the stainless steel railing at the top have been reported.
- (c) & (d): Various competition stadia viz. (i) Jawaharlal Nehru Sports Complex; (ii) MDC National Stadium; (iii) Dr. Karni Singh Shooting Ranges; (iv) Indira Gandhi Sports Complex ; (v) SPM Swimming Pool Complex; (vi) R. K. Khanna Stadium; (vii) Delhi University Stadium; (viii) Siri Fort Sports Complex; (ix) Yamuna Sports Complex; (x) Thyagaraj Sports Complex ; and (xi) Talkatora Stadium, have been created as assets by investment by the Ministry of Youth Affairs and Sports, Delhi Development Authority (DDA) & Govt. of National Capital Territory of Delhi (GNCTD) during Commonwealth Games. The Ministry has initiated action for managing the operation of the stadia owned by it at (i) to (v) above through Public Private Partnership. The key objectives of their utilization will be development of sporting culture through community participation in sports ; self sustainability; ensuring primacy of sporting activities within the facilities: creative use of available infrastructure to supplement revenues from sports related activities ; and ensuring world-class maintenance of the stadia. For the stadia at (vi) (vii) above, which were also funded by this Ministry, Memorandum of Understanding has been entered into with them on legacy use of facilities by sportspersons etc.